

THE HIGH COURT OF MEGHALAYA SHILLONG

Dated, Shillong, the 20th May, 2019


NOTIFICATION

No. HCM II/168/2014/Estt/

In exercise of powers conferred under Section 16 (2) & (3) of the Advocates' Act, 1961 and in terms of Rule 6(8) of the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2017, framed in terms of the Judgment dated 12.10.2017 passed in the case of Ms. Indira Jaising Vs. Supreme Court of India through Secretary General and Ors. [(2017) 9 SCC 766], the Hon'ble Full Court in its Meeting held on 16.05.2019, have approved for conferment of designation of 3(three) Advocates, whose relevant particulars are given hereunder, as Senior Advocates, with effect from 16.05.2019.

| Sl.No. | Name | Enrolment No. & Date |
|--------|---------------------|--|
| 1 | Ms. P.D.Bujarbaruah | Enrolment No. & Date : 155 of 1990, 12.09.1990 |
| 2 | Md. Khalid Khan | Enrolment No. & Date: 257 of 1999, 06.04.1999 |
| 3 | Dr. Nitesh Mozika | Enrolment No. & Date : 790 of 2003-04, 18.03.2004 |

By Order


Abhijit Sarkar
Secretary of the Permanent Committee
for Designation of Senior Advocate
[Registrar(J)]

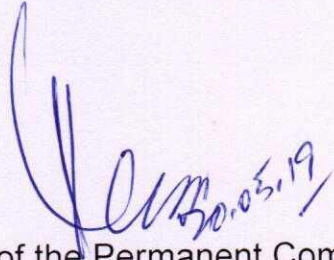
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Memo. No. HCM II/168/2014/Estt./4014A

Dated, Shillong 20th May, 2019

Copy forwarded for kind information to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for kind information of His Lordship.
2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong, for kind information of His Lordship.
3. Shri. T.T.Diengdoh, Senior Advocate, High Court Bar Association, Shillong, (Member of Committee for Designation of Senior Advocate).
4. The Secretary General, Supreme Court of India, New Delhi.
5. The Advocate General, Government of Meghalaya, Shillong.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
7. The Registrar General, All High Courts.
8. The Secretary, Bar Council of India, Lal Bahadur Shastri Marg, New Delhi.
9. District & Sessions Judge, East Khasi Hills, Shillong/West Khasi Hills, Nongstoin/Ri-Bhoi District, Nongpoh/West Jaintia Hills, Jowai/East Garo Hills, Williamnagar/West Garo Hills, Tura/South West Garo Hills, Ampati.
10. The Judge, Khasi Hills Autonomous District Council, Shillong/ Jaintia Hills Autonomous District Council, Jowai/Garo Hills Autonomous District Council, Tura.
11. The Deputy Commissioner, Resubelpara/Mawkyrwat/Baghmara/Khliehriat
12. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
13. The President/Secretary, Shillong Bar Association, Shillong.
14. The President/Secretary, All District Bar Associations in the State of Meghalaya.
15. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
16. Ms. P. D. Bujarbaruah, Advocate, Upper New Colony, Shillong- 793003.
17. Md. Khalid Khan, Advocate, House No.211, Ward No.2, Upper New Colony, Laitumkhrah, Shillong.
18. Dr. Nitesh Mozika, Advocate, Upper Nongrim Hills, Opposite NIELIT, Shillong.
- ✓ 19. The CPC/System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
20. Notice Board.
21. Office File.


 Secretary of the Permanent Committee
 for Designation of Senior Advocate/
 [Registrar (J)]